[Shri Jaisukhlal Hathi.] nity to meet. Everybody knows that when an Assembly meets it has to have some business. The first would be the Governor's Address and that Jovernor's Address would include the programme and the policy of the Government. On the first occasion when the Assembly meets, then the Governor's Address contains programmes and policies of the Government. Where is the Government here? Is the Governor to say that he is the Government? No. According to the Constitution the Governor is advised by the Council of Ministers

SHRI M. RUTHNASWAMY: Does the Constitution require that the Address should contain the policy and programme of the Government?

SHRI JAISUKHLAL HATHI: Then what should it contain? Should it only say: 'I welcome you and you go home'?

(Interruptions)

SHRI M. RUTHNASWAMY: He might send them a homily on the need for continuing parliamentary democracy. He could suggest ways and means of running the Government by forming a coalition.

SHRI AKBAR ALI KHAN: He is the constitutional head. He will have to be guided inevitably according to the Constitution, by the Council of Ministers.

Shri JAISUKHLAL HATHI: The role of the Governor is not what Mr. Ruthanaswamy says. According to the Constitution the Governor is the Head of the State when he convenes the Assembly and addresses. it. Then he cannot advise about a coalition. That is not his function, when he convenes the Assembly and sits as the Head of the State. There were other opportunities for him to do it and it could have been done. Therefore to

say that it was dissolved wrongly is not correct.

According to section 73 of the Representation of the People's Act, once the list has been published in the gazette, the Assembly shall be deemed to have been constituted. So there was an Assembly already deemed to be constituted and when there was an Assembly naturally it has to be dissolved. So there is nothing wrong at all in what has been done.

There were other suggestions about certain other constitutional methods by which this sort of President's rule may not have to occur again and again as has happened in Kerala. One of the suggestions was from Shri Gurupada Swamy but the weightier suggestion from Prof. Lal I accept that the people should be educated in the art of citizenship, in the art of democracy and to live according to the spirit of democracy and that is the real lesson. It is not a question of this or that party. It is for the people of Kerala as a whole.

I wish that this President's rule does not last for a longer period than is necessary and that during the period we shall try our best to give every satisfaction to the people of Kerala by looking to the development of the State and the welfare of the people I need not assure more. I move.

THE DEPUTY CHAIRMAN: I shall put the motion later. The Prime Minister.

STATEMENT BY PRIME MINISTER RE: KUTCH SITUATION

THE PRIME MINISTER (SHRI LAL BAHADUR): Madam Deputy Chairman, after making my statement

on 3rd May 1965, I have been inforing the House about the developments which have been taking place in regard to the situation on the Kutch-Sind border. The initiative which Prime Minister Wilson took some days ago has been followed up and gradually concrete proposals have been evolved with a view to bringing about a satisfactory settlement of the problem. We have made it clear on every occasion that a cease-fire would be possible only on the basis of a simultaneous agreement for the restoration of the status quo ante as on the 1st January 1965. We have also indicated clearly that only when such a restoration has been effected, we would be ready to have recourse to the procedures which had been agreed to between the two Governments for demarcating the border where this had not already been done. In the communications from the British Government various points of details have been put forward for the consideration by both Governdraft ments. far no final prepared or presented. has been All I would say is that consistently with the stand which I have taken on the floor of this House, we attach the greatest importance to the restoration of the status quo ante and we have indicated our willingness to proceed thereafter to negotiations 'Ministers' level followed, if necessary, by a reference to an impartial tribunal as contemplated in the earlier agreement on this subject. Our policy and our intentions are quite and unequivocal. We do not believe in talking with one voice here and with We do another voice there. believe in talking of peace place and committing aggression another. Our position has been made known to the whole world clearest possible terms.

I want hon. Members t_0 have the assurance that our armed forces are ready and determined to defend the

territorial integrity of the country. They have been greatly strengthened in their determination by the united and powerful support which this House and the people of India all over have extended ever since the crisis began.

I am leaving for Moscow tomorrow morning and I know. I would be carrying with me your good wishes and fraternal greetings to the friendly people of the U.S.S.R. who have stood by us in hours of trial and anxiety.

श्री ए० बी०[दाजपेयी (उत्तर प्रदेश): महोदया, प्रधान मंत्री जी ने ठीक ही कहा है वं सबकी सदभावना लेकर रूस की यात्रा पर जा रहेहै स्रौर हम उनकी याल्ला की सफलता की कामना करते है। देश संकट में फंसा है, फिर भी प्रधान मंत्री जी रूस की याता का अपना कार्यक्रम पूरा करा रहे है श्रौर इससे पता लगता है कि भारत श्रौर रूस की मिन्नता को वे कितना महत्व देते हैं। मैं एक प्रश्न पूछना चाहुंगा । प्राइम मिनिस्टर विल्सन ने यह सुझाव रखा था कि भारत श्रौर पाकिस्तान के बीच में एक हफ्ते का यद्ध विराम होना चाहिये । प्रधान मंत्री जी ने उस सुझाव को स्वीकार नही किया, किन्त उन्होंने सेना को ग्रादेश दे दिया कि जब तक पाकिस्तान की स्रोर से कोई नई उत्तेजना न हो तब तक सेना कोई कार्यवाही न करे। मैं यह जानना चाहंगा कि यह ग्रादेश कब दिया गया श्रौर कब तक यह श्रादेश जारी रहेगा ? जब एक बार एक सप्ताह के लिए युद्ध विराम नहीं माना गया, तो क्या सेना को कुछ न करने का ग्रादेश एक सप्ताह से म्रधिक जारी रहने दिया जा सकता है ?

श्री लाल बहादुर : जहां तक एक सप्ताह के विराम की वात थी, वह तो यह थी कि वगैर "स्टेट्स को एन्टी" के हम विराम 1759 Statement by P M [RAJYA SABHA] re Kutch situation 1760 की बात या सीज फायर की बात मान ले। हमारा तो यह स्टैन्ड रहा कि हम दोनो बातें माथ साथ चाहते हैं. इसलिए जब उन्होंने एक सप्ताह के लिए विराम की सन्धि या सीज फायर की बात कही, ता हमने उसे नही माना था । यह जो थोडी याने इस अमय जैसा "लल" शब्द का इस्तेमाल किया गया--ठीक है, वहा इस समय हमले नहीं हाते. कभी कभी हो जाते है, लेकिन तेजी म हमले नही होते । तो यह स्थिति इस समय ाहा पर है, लेकिन इसके माने यह नहीं कि उसमें काई बहुत देर लग जाय । श्रीर मै कह सकता ह कि य० के के प्राइम मिनिस्टर की तरफ से काफी इसमे जल्दी की जा रही

श्री ए० बी० वाजवैयी एक बात श्रार । प्रधान मत्री जी कल जायेगे, तो उनके बाद कौन कार्य भार सभालेगा. रक्षा सम्बन्धी दिन प्रति दिन के निर्णय कौन लेगा, विरोधी दलो मे निरन्तर सम्पर्क कौन रखेगा ? सकट ग्रीर भी बढ सकता है. उसके लिए शासन पूरी तरह से दढ रहे, क्या प्रधान मन्नी जी इसकी व्यवस्था करके जा रहे है े

श्री लाल बनादर जी हा, इसका परा इन्तजाम कर के जा रहे है और परी जिम्मेदारी ग्रौर शक्ति के साथ सरकार का काम चलता रहेगा

SHRI K DAMODARAN (Kerala) For how long will the Prime Minister be absent? When will he return?

SHRI LAL BAHADUR 20th some time in the evening 20th

Shel A D MANI (Madhya desh) I would not like to press the Frime Minister to give details about

the proposals made by the British but disturbing reports Government have appeared in the press that one of the proposals of the British Government is to the effect that, while there should be vacation of the posts by Pakistan-posts which have now been held by Pakistan—the Indian forces should not march up to those posts and that India can be permitted to retain only police parties Now this is almost a dangerous repetition ot the Colombo proposals I would like to ask the Prime Minister whether the Government stands by the issue that the right of India to march to any part of the Rann of Kutch, whether with a police party or with an armed party will be unquestioned by any compromise or proposals which may emerge? The second point lıke ask hım would. to whether he raised the issue with the British Prime Minister that the entire Pakistani aggressive moves frontiers of India should be considered as a part of this question Now we are thinking in terms only of the Rann of Pakıstanı Kutch but aggressive moves are seen in other parts of the border Has the Prime Minister connected also these moves with what has happened in the Rann of Kutch and has asked, from the point of view of India's security, for a cease-fire on fronts? I would like to know whether this proposal has been put forward before the British Government

SHRI LAL BAHADUR In so far ns status quo ante is concerned, it is clear that we have to restore the same position as it was on January 1, 1965 and our troops were not there, territory on January 1, Now, if the talks take place 1965 during this period-it may be a short period of two or three or **four** months-if the talks take place, then we will have to have the same position as it was on January 1 1965 Our police used to patrol that area. and they will certainly have every night to do so

In regard to the second point, well, for the time being, in so far as these talks are concerned, these discussions are concerned, they are only confined to Kutch About the other areas, well, as the situation arises, we will as to what should be done

श्री गंगाद्यरण सिंह (बिहार) महो-दया, आज जब हमारे प्रधान मत्री रूस की यात्रा पर जा रहे है, तो यह कहने की ग्राव-श्यकता नही है कि सदन की श्रीर सारे देश की शुभ कामनाए उनके साथ हैं। मै इसकी भी ग्राशा करता हू कि ग्राज जिस तरह हम णभकामनाए प्रगट कर रहे है, उसी तरह उनकी यावा की समाप्ति के बाद सारे देश को उनको बधाई देने का मौका मिलेगा ।

जिस सकट की परिस्थिति मे वे बाहर जा रहे हैं, उसमे देशवासियों के दिल में कई तरह की म्राशकाम्रो का उठना थोडा स्वाभा-विक है। मुझे यह जान कर प्रसन्नता हुई जब प्रधान मत्री ने यह कहा कि यहा के लिए वे पूरा प्रबन्ध कर के जा रहे है। मगर फिर भी ग्राशंका इमलिए उठती है कि लोगो को अतीत की एक घटना याद आती है। ढाई वर्ष पहले हमारे भ्तपूर्व प्रधान मती जब हमारे देश से बाहर जा रहेथे, तो उस समय भी हमारे देश के सामने एक सकट म्राया हम्रा था म्रीर मद्राम एयरपोर्ट पर उन्होने एक ग्रादेश जारी किया था ग्रौर उसके बाद वे बाहर चले गये थे। फिर जब वे लौट कर म्राए श्रौर उसके बाद देश को जिम परिस्थिति का सामना करना पडा, बह परिस्थिति हमारे देश के बहुत ग्रनुकुल नही रही । इसलिए इस देश के बहुत से लोगों के दिल में इस तरह की भ्राशंका उठना स्वाभाविक है ग्रौर मुझे उम्मीद है कि वे स्वयं सब से ग्रच्छे इसके विचारक हो सकते हैं कि उनके जाने का यह समय जो था, इसको क्या टाला नही जा सकता था क्योकि उनका इस समय यहा रहना जरूरी था। इन सारी चीजो मे उनका निर्णय सभी लोगो को मान्य होगा क्योंकि सारी बाते वे ज्यादा जानते है किसी दूसरे व्यक्ति से किसी दूसरे दल से । इसलिये इसमे कोई शक की गुजाइश नही है, लेकिन जो ग्राशंका है, वह मैंने कर दी है।

एक चीज मै श्रीर कहना चाहगा कि जहा उन्होने सरकार चलाने का प्रवन्ध कर दिया है, वहा एक प्रबन्ध शायद उन्हे श्रौर करके जाना चाहिये श्रौर वह प्रबन्ध यह है कि लोक सभा का ग्रधिवेशन ग्राज स्थगित हो रहा है, राज्य सभा का ग्रधिवेशन भी उनकी गैर हाजरी मे 14 तारीख को स्थगित हो जायगा । ग्राज देश को एक सकट की परिस्थिति में से होकर गुजरना पड रहा है ग्रीर जब दोनो सदन यहा मिलते रहते है, तो प्रधान मवी जी भी इससे सहमत होगे श्रौर दूसरे सदस्य भी इसमें सहमत होगे कि देश के लोगो को थोडा आख्वासन रहता है, देश के लोग थोडा ग्राग्वस्त रहते है। ऐसी ग्रवस्था मे जब दोनो सदन मिलते नही रहेगे, सकट की परिस्थिति रहेगी श्रीर सदन लम्बे ग्ररसे के बाद, ढाई तीन महीने के बाद मिलेंगे, तो मै यह भी निवेदन करना चाहगा कि इस बीच की ग्रवधि के लिये कोई ऐसा प्रबन्ध करना चाहिये जिसमे दोनो सदनो के सदस्य, जो भिन्न भिन्न दल के है, स्वतन्त्र है, सरकारी दल के है, उनकी कोई ऐसी अनौपचारिक समिति हो यत दसरा कोई भी इसी तरह वा प्रबन्धकर दिया जाय, जिससे जो जनता के प्रतिनिधि है श्रौर जो सरकार के लोग है उनके बीच मे, समाचारो श्रौर विचारो का श्रादान प्रदान होता रहे और जनता और सरकार के बीच मे जो मेत्र है, जो ब्रिज है, वह बना रहे, यही मेरा निवेदन है। समय कम रह गया है, पता नही इस तरफ उनका ध्यान दूसरे लोगो ने दिलाया है या नहीं । मै समझता हूं कि भ्रभी भी वे ऐसा कर सकते है भ्रौर जाने के [श्री गंगा शरण सिंह]
पहले वे ऐसा प्रबन्ध अनौपचारिक रूप से कर के जा सकते हैं। इसमें मैं समझता हूं कि देश भी आश्वस्त होगा और कोई नई परिस्थित इस बीच में पैदा हो जायगी, तो उसका सामना भी बड़ी सहूलियत और आसानी से किया जा सकता है। यही मेरा निवेदन है।

THE DEPUTY CHAIRMAN: These are all suggestions. Mr. Kumaran.

Shri P. K. KUMARAN (Andhra Pradesh): Madam, we wish the Prime Minister a happy and safe journey to Moscow, and success in his deliberations with the authorities in the U.S.S.R. which has stood by this country at all times of our difficulty.

Now I want a small clarification. He has mentioned in his statement that we do not believe in aggression here and peace there. I would like to know whether this position that we wish all-round peace has been conveyed to the Prime Minister of Great Britain and, if so, why the present negotiation is confined only to the Kutch area?

SHRI LAL BAHADUR: Madam, at the moment we are faced with this Kutch-Sind border question; it is very much before us and therefore we have directly taken it up. In so far as other borders are concerned, there is an agreement, an agreement arrived at in 1960 between the two countries, and in that there is provision for meetings, for discussions and then, if we did not come to an agreement, for reference to a tribual. So those matters could be taken up later on. But at the moment this is most important and therefore we have to deal with it.

PROF. M. B. LAL (Uttar Pradesh): What about Shri Ganga Sharan Sinha's suggestion?

THE DEPUTY CHAIRMAN: Now Mr. Mir.

Shri G. M. MIR (Jammu and Kashmir): Madam, since the hon. the Prime Minister is proceeding to Soviet Russia, we send first of all our good wishes to the people of Russia through our messenger, messenger of peace and goodwill.

Secondly, Madam, I would like to know; on the one hand we are discussing the Kutch-Sind border problem; on the other hand, Pakistan has massed her forces on the border of Jammu and Kashmir State and continued unprovoked firing on our civilian population and our army pickets, and also a large number of infiltrations, intrusions and violations have taken place in Jammu and Kashmir, Can the hon. Prime Minister assure us that, while discussing the Kutch-Sind problem, side by side, he would take this point also into consideration and take it up with the Pakistan Government and say that not only the aggression on the Kutch-Sind border, but all sorts of aggression on our territory, more so in Jammu and Kashmir, the unprovoked firings, there, should be stopped by Pakistan. This is very important because are facing this difficulty everywhere on our border.. So I would like to know from the Prime Minister whether he will assure us regarding this point.

Shri LAL BAHADUR: I have already replied to that point. Madam, so far as other borders are concerned, I have already had my say.

شری عبدالغنی (پنجاب) : همارے پردھان منتری روس جا رھے ھیں -اس نے بارے میں تو میرا یہی کہنا دهے که ۔

ع نبو سلامت روی و باز آئی میں ان سے آشا رکھتا ھوں کہ جب وہ روس جا رہے ھیں تو وہ روس کے نیناؤں سے یہ سانگ ضرور کریں گے که چائیدا جو آئے دن آنکھ دکھانا ھے اس میں وہ کھلے بندوں ھمیں مظاوم سمجه کریا یه سمجهنے که اسے ظالم سمج هكر ولا هماري كهلم كهلا مدد كوين گے - ایسی میں امید کرتا هوں که يه صرف آشا هم نههن ولا جائم كي بلكه يقينأ إنهيس كام يابي هوكى كوئي ایگریمنت کرنے میں -

جہاں تک کچھ بارڈر کا تعلق ہے انہوں نے فرمایا ھے که هم چاهتے هیں که یکم جدوری کو جو پوزیشن تھی اس کو هم مان لیس - یکم جاوری کر هماری فوجوں پر کوئی پابندی تو تھی نہیں که وه نهین جا سکتی تهین - یه تھیک ھے کہ ھم نے اپلی مصلحتوں کے پیش نظریا یوں کہنے کہ هم ملک کی حفاظت کرنا چاهتے هیں اس د پیش نظر هم نے فوج وهاں نہیں رکھی تهی لیکن اس پر کوئی پابلدی نهیں تهی - اگر پرائم منستر صاحب یه سمجهتے هیں که انہیں کوئی پابادی لكائي هے يا وہ يه نهين سمجهتے كه جو پابلدی یکم جلوری کو نہیں تھی ولا هم قبول كريي - اكر ولا قبول كرتے هیری تو میں یہ بھی جاندا چاہوں کا که جهان تک پاکستان والون کی فوجهن نهاس آنی تهین - صرف ان کی پولیس تھی رھاں کیا ان کی پولیس هی رهے کی اور ان کی فوج وهاں تک نہیں آیائے گی جہاں تک ولا نهدِن آ پاتی تھی ۔ میں پردھان منتری سے امید کرتا ہوں کہ وہ اس یہ کچھ نه کچھ روشنی قالیں گے ۔

† श्री ग्रब्दुल गती (पंजाब) : हमारे प्रधान मंत्री रूस जा रहे हैं। इसके बारे में तो मेरा यही कहना है कि तो सलामत रवी व बाज ग्राई। मैं उनसे ग्राशा रखता हं कि जब वह रूस जा रहे है तो वह रूस के नेताओं से यह मांग जरूर करेंगे कि चाइना जो ग्राये दिन ग्रांख दिखाता है उसमें वह खुले वंदों हमें मजलूम समझ कर या यह समझिये कि उसे जालिम समझ कर वह हमारी खुल्लम खुल्ला मदद करेंगे। ऐसी मैं उम्मीद करता हूं कि यह सिर्फ ग्राशा ही नहीं रह जायेगी बल्कि यकीनन उन्हें कामयाबी होगी कोई एग्रीमेंट करने में ।

जहां तक कच्छ बार्डर का ताल्लुक है, उन्होंने फर्माया है कि हम चाहते हैं कि यकुम जनवरी को जो पोजीशन थी उसको हम मान लें। यकूम जनवरी को हमारी फौजों पर कोई पाबन्दी तो थी नहीं कि वह नहीं जा सकती थीं। यह ठीक है कि हमने ग्रपनी मसलहतों के पेशेनजर या यूं कहिये कि हम मुल्क की हिफाजत करना चाहते हैं इसके पेशेनजर हमने फौज वहां नहीं रखी थी लेकिन इस पर कोई पाबन्दी नहीं थी।

^{†[]} Hindi transliteration.

श्रिः ग्रब्दल गनः }

स्रगर प्राइम मिनिस्टर साहिब यह समझते हैं कि उन्हें कोई पाबन्दी लगानी है या वह यह नहीं समझते कि जो पाबन्दी यकुम जनवरी को नहीं थी वह हम कबूल करें, स्रगर वह कबूल करते हैं तो मैं यह भी जानना चाहूंगा कि जहां तक पाकिस्तान वालों की फौजें नहीं स्राती थीं, सिर्फ उनकी पोलीस श्री उनकी फौज वहां तक नहीं स्रा पायेगी जहां तक वह नहीं स्रा पाती थीं? मैं प्रधान मंत्री से उम्मीद करता हूं कि वह इस पर कुछ न कुछ रोशनी डालेंगे।

श्री लाल बहावुर: यही जात है। जो श्रापने कहा बही होगा।

Prof. M. B. LAL: Madam, I endorse the suggestion of Shri Ganga Sharan Sinha and I would like to know the opinion of the Prime Minister on that suggestion.

Shri LAL BAHADUR: Madam, we know what the broad policy indications are which have been indicated to us by this House and the other House, and in that broad context the Government would be taking the necessary steps and measures in the future. In case there is any need, any special necessity, we will consider as to how to take into confidence the Members of the Opposition.

THE DEPUTY CHAIRMAN: That is enough. We go back to legislative business.

STATEMENT RE. PRIME MINISTER'S VISIT TO NEPAL

THE PRIME MINISTER (SHRI LAL BAHADUR): With your permission, I would like to lay on the Table of the House a statement on my visit to Nepal. [Placed in Library. See No. LT-4421/65].

- 1. RESOLUTION RE PROCLAMA-TION IN RELATION TO THE STATE OF KERALA
- 2. THE KERALA STATE LEGISLA-TION (DELEGATION OF POWERS) BILL, 1965—continued.

THE DEPUTY CHAIRMAN: The question is:

"That this House approves the Proclamation (G.S.R. No. 490) issued by the Vice-President of India discharging the functions of the President, on the 24th March, 1965, under article 356 of the Constitution, in relation to the State of Kerala."

The motion was adopted.

THE DEPUTY CHAIRMAN: Now we come to the Bill. The question is:

"That the Bill to confer on the President the power of the Legislature of the State of Kerala to make laws, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted

THE DEPUTY CHAIRMAN: Now we take up the clause by clause consideration of the Bill.

Clauses 2 and 3 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI JAISUKHLAL HATHI: Madam, I move:

"That the Bill be passed."

The question was proposed.

شری عبدالغلی: آخری استیم پر جب که آپ بل پاس کرنے جا رہے میں ۔ میری یه ریکویسٹ ہے که